

(b) and (c). There is no question of the Board submitting any Report at this stage. On its recommendation 10 Expert Committees on the various sciences and a Committee of Philologists have been appointed and they are carrying on the work assigned to them. The Board has also laid down certain general principles for the guidance of these Committees, and work is proceeding on these lines. It is a big undertaking and will take several years for its completion.

#### SARGENT COMMISSION'S REPORT

250. **Shri L. N. Mishra:** (a) Will the Minister of Education be pleased to state the steps that the Government of India have taken for the implementation of Sargent Commission's Report on the educational development in the various States in India?

(b) Is it a fact that some States have not adopted the said report?

(c) If so, what are the States that have adopted the said report and also those which have not done so?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) The recommendations made in the Report of the Central Advisory Board of Education on Post-War Educational Development in India, 1944 (known as Sargent Report) have been generally accepted by both the Central and the State Governments and are being gradually implemented.

(b) No.

(c) Does not arise.

#### AMOUNTS DUE FROM PUNJAB PROVINCIAL CO-OPERATIVE BANK, LAHORE

251. **Shri Ram Das:** Will the Minister of Finance be pleased to state:

(a) what amount of money was due from the Punjab Provincial Co-operative Bank Ltd., Lahore in Pakistan to the co-operative institutions in Punjab (I) at the time of Partition in 1947;

(b) how much of it has been recovered up to March, 1952;

(c) what steps Government intend to take to recover the balance;

(d) the names of co-operative institutions among whom the recovered amount has been distributed, stating the amount given to each;

(e) the names of those co-operative institutions to whom repayment has been made; and

(f) whether Government propose to give financial help to the institutions referred to in part (e)?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) According to the tentative balance sheet prepared in August, 1948, by the Registrars of Co-operative Societies of the two Punjabs, a net sum of Rs. 226 lakhs was payable by the Punjab (P) to the Punjab (I), after adjusting Rs. 69 lakhs payable by the Punjab (I) to the Punjab (P). Until all the claims have been verified and a final balance sheet is prepared, the actual amount to be recovered cannot be determined.

(b) Government securities to the value of Rs. 1,45,65,500 have been received.

(c) The balance can be recovered only after all the claims have been verified and the correct amount still due is determined. The process of verification is in progress under the direction of the Registrars of Co-operative Societies of the two Punjabs.

(d) and (e). A statement showing the distribution of Government securities to the value of Rs. 1,04,65,500 among the Co-operative Institutions of Punjab (I) is attached. [See Appendix VI, annexure No. 7]. No information is available as to how the balance of Rs. 41 lakhs has been distributed.

(f) No.

भारत-यू० एस० प्राविधिक सहयोग समझौता

२५२. श्री एन० एल० जोशी: क्या वित्त मंत्री यह बतलाने की कृपा करेंगे;

(क) भारत-यू० एस० प्राविधिक सहयोग समझौते के पद; और

(ख) इस समझौते पर कब हस्ताक्षर किये गये थे ?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) and (b). The attention of the hon. Member is invited to my reply to Starred Question No. 157 answered on the 21st February, 1952 wherein a copy of the agreement was laid on the Table of the House.

भारत-यू० एस० प्राविधिक सहयोग समझौता

(कार्य-संपादन संबंधी समझौता)

२५३. श्री एन० एल० जोशी: (क) क्या वित्त मंत्री यह बतलाने की कृपा करेंगे कि भारत-यू० एस० प्राविधिक